

(24)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI



C.P No. 1477/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: Urban Infrastructure Trustees Ltd.
V/s.
Neelkanth Realty Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|---|--|---|
| 1. | Advocate Sonali Agnewal i/b M/s Jonnankar & Associates | Advocate for financial creditor |  |
| 2. | Ms. Chaitrika Patki i/b Vidhii Partners | Adv. for Corporate Debtor |  |

ORDER

CP No.1477/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 9.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)